

1	2	3	4
21	M/s. Abbott Laboratories (I) Pvt. Ltd.	. 40	
22	M/s. Geoffrey Manners & Co. Ltd.	. 40	
23	M/s. J.L. Morison Son & Jones (I) Ltd.	. 40	
24	M/s. Miles India Ltd.	. 40	
25	M/s. Mc-Gaw-Ravindra Labs. (I) Ltd.	. 40	
26	M/s. Wander Ltd.	. 40	
27	M/s. M/s. H.M.M. Ltd.	. 40	
28	M/s. Sybniotics Ltd.	. 40	
29	M/s. UNI-UCB (I) Pvt. Ltd.	. 40	
30	M/s. Glaxo Laboratories (I) Ltd.	. 40	
31	M/s. Warner Hindustan Ltd.	. 40	
32	M/s. May & Baker (I) Ltd.	. 40	
33	M/s. Parke Davis (I) Ltd.	. 40	
34	M/s. Nicholas Labs. of India Ltd.	. 39.95	
35	M/s. Reckitt & Coleman of (I) Ltd.	. 39.90	
36	M/s. Duphar Interfran Ltd.	. 39.33	
37	M/s. Searle India Ltd.	. 39.10	
38	M/s. M/s. Boehringer Knoll Ltd.	. 38.40	
39	M/s. German Remedies Ltd.	. 38.22	
40	M/s. Roussel Pharmaceuticals Ltd.	. 33.33	
41	M/s. Curewel (I) Ltd.	. 32.54	
42	M/s. Cibatul Ltd.	. 30	
43	M/s. R. Iis India Ltd.	. 30.94	
44	M/s. Iufir India Ltd.	. 40	
45	M/s. Astrz-IDL	. 25.75	
46	M/s. Themis Chemicals	. 25.00	
47	M/s. Chowgule & Co.	. 21.18	
48	M/s. Atul Products	. 2.30	

Plan outlay envisaged by O.N.G.C.

1273. SHRI BIJOY KRISHNA HAN-
DIQUE: Will the Minister of PETRO-
LEUM be pleased to state:

(a) what is the plan outlay envisaged
by the Oil and Natural Gas Commission
for the Seventh Five Year Plan;

(b) what is the break-up of the propos-
ed outlay for (1) exploration and deve-
lopment of known fields and (2) develop-
ment of new fields;

(c) whether it is a fact that allocation
for the ONGC for the Seventh Five Year
Plan period has been drastically cut; and

(d) if so, whether exploration and development work in oil fields will be adversely affected by this cut?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) and (b) The Working Group on Petroleum had proposed a plan outlay of Rs. 17609.06 crores for exploration and exploitation of hydrocarbons for ONGC during the Seventh Plan period. Out of this, a sum of Rs. 14685.97 crores was proposed for exploration and development of known fields and Rs. 2923.09 crores for development of new fields.

(c) The Seventh Five Year Plan outlays are yet to be finalised.

(d) Does not arise.

Fixation of Price of Various Drugs

1274. DR. LOKESH CHANDRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) what were the prices fixed for each pack of Frade Cream, Sofradex Cream, Sofacort Eye drops, Soframycin Skin Ointment, Sofrakay Suspension, Sofratulla Dressing and Proctosedyl Ointment along with the date of approval of each;

(b) what was the price taken of Framyctin Sulphate and Soframycin in working the approved price of each formulation and how much mark up was allowed in each formulation;

(c) what are the names of the companies who are marketing these medicines;

(d) whether it is a fact that these companies procured/imported these drugs at much cheaper prices than were based for formulation prices;

(e) if so, what are the quantities purchased/imported of these two drugs by each formulator during the last three years, year-wise alongwith the source and price; and

(f) what was the sales turn over of each formulation during the last three years, year-wise?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) to (f) Information would be collected and laid on the Table of the House.

Production of certain drugs

1275. DR. LOKESH CHANDRA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's attention has been drawn to the news item captioned 'Ministry Dams Local Drug Units' which appeared in *Blitz* of 13th July, 1985;

(b) if so, the names of the companies which have made investment and established capacities for production of Cephalexin, Cephadrine and Cephloridine and commenced production;

(c) the names of the companies which are marketing formulations based on the above noted drugs alongwith permission under I(D&R) Act as well as prices fixed for each pack of each formulation;

(d) the names of units which have already made huge investment and started production of Doxycycline, Salbutamol, Diazepam, Propranolol, Methyl Dopa, Ampicillin, Ethambutol, Metranidazole, Mebendazole, Trimetheprim, Peprazine alongwith installed capacity of each;

(e) whether it is a fact that capacities established are much more than the demand; and

(f) if so, whether these factors were considered before delicensing?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VEERENDRA PATIL): (a) Yes, Sir.

(b) To the extent information is available commercial production of Cephadrine and Cephloridine has not yet commenced. It is reported that Ranbaxy have very recently started production of Cephalexin.